

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.199 of 2020

IN THE MATTER OF:

Amrender Thakur & Ors.

...Appellants

Versus

AVJ Developers (India) Pvt. Ltd. & Ors.

...Respondents

For Appellants: None

For Respondents: None

ORDER

04.02.2020 None present for the Appellant.

Relist as 'fresh case' on 11th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md